NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/695/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: PASSIVE INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: REFEX ENERGY LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for Applicant present and submitted the preliminary arguments. Prima facie case is made for admission of the Application for hearing. Therefore, Application is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and submitted that time be granted for filing counter. At request, time is enlarged with the direction that counter shall be filed before next date of hearing. Matter is posted for arguments. Put up on 18.01.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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